

(c) whether the decision has affected the supply of free sale sugar in the State; and

(d) the action the Union Government propose to take?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) to (c). No information in this regard is available with the Government.

(d) In case any factory contravenes any of the provisions relating to sale and despatch of Free Sale Sugar released to them each month, they would be liable for action as per the Statutory provisions.

Atomic Reactors with Foreign Assistance

968. SHRI RAMESH CHENNITHALA: Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government have reached any agreement with any foreign country for installation of atomic reactors in the country; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI MARGARET ALVA): (a) Yes Sir. An Inter Governmental Agreement (IGA) between USSR and India on co-operation in the construction of a nuclear power station of 2 x 1000 MWe capacity in India was signed in November, 1988.

(b) These units are proposed to be located at Kudankulam in Tamil Nadu. As per the IGA a Detailed Project Report (DPR) is to be prepared by USSR as per agreed terms of reference. After approval of DPR by India

a techno-commercial offer for implementation of the project is to be received from the Soviet side. A contract for construction is thereafter to be entered into. As per the IGA, USSR shall extend to India a credit of the amount of upto 3200 Million Roubles at 2.5% interest per annum. As of now the terms of reference of the DPR and maximum basic cost of the project have been agreed to.

[Translation]

Deaths by Falling into Uncovered Manholes

969. SHRI MUMTAZ ANSARI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of children/persons who died this year by falling into uncovered manholes in various areas of Delhi; and

(b) the measures adopted by the Government so far to prevent such deaths and the action taken against the offices responsible for negligence of duty?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) and (b). The N.D.M.C. has given instructions to the Maintenance as well as Conservancy Staff to exercise greater vigil. In order to reduce pilferage of cast iron manhole covers, steel-fibre, re-inforced concrete covers are being used. The M.C.D. and DDA have reported that necessary instructions have already been given to the field staff to ensure that uncovered manholes are covered as soon as it is reported by any authority or person. M.C.D. have further reported that action has been initiated against a number of officials for negligence of duties in connection with the incident which occurred in Resettlement Colony Khyala.